

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G', NEW DELHI**

**BEFORE SH. C.M. GARG, JUDICIAL MEMBER AND  
SH. GIRISH AGRAWAL, ACCOUNTANT MEMBER**

ITA Nos.1152 & 1153/Del/2023

S.R Foundation, B-13, Kalindi Colony, Srinivas Puri, Delhi 110065 <b>PAN No. AALTS 6405 N</b>	Vs.	The CIT(E), New Delhi 110002
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Assessee by	Shri Shikhar Garg, Adv.
Revenue by	Shri H.K Choudhary, CIT(DR)

Date of hearing:	11.09.2023
Date of Pronouncement:	11.09.2023

**PER C.M. GARG, JM :**

These appeals have been filed by the assessee against the order of Ld. CIT(E), Delhi dated 21.02.2023.

2. The counsel of the assessee has filed an application dated 31.08.2023 seeking the withdrawal of the appeal. Revenue has no objection in assessee withdrawing the appeal.

3. We have heard the Learned DR and perused the material on record. In view of the aforesaid request of the assessee, the appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeals of the assessee are dismissed.**

**Order pronounced in the open court on 11.09.2023**

**Sd/-  
(GIRISH AGRAWAL)  
ACCOUNTANT MEMBER**

**Sd/  
(C.M. GARG)  
JUDICIAL MEMBER**

Date:- 11.09.2023

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Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI